
(i)	Visakhapatnam Steel Plant,		
(ii)	Bokaro Steel plant	—	4 mt. Expansion
		—	Captive Power Plant
		—	Meghahataburu Iron Ore Projects.
(iii)	Bhilai Steel Plant	—	4 mt. Expansion
(iv)	Durgapur Steel Plant	—	Captive Power Plant
(v)	Rourkela Steel Plant	—	Captive Power Plant
(vi)	IISCO	—	Coke Oven Battery No. 8
		—	Balancing facilities at Chasnalla Coal Washeries.
(vii)	Alloy Steel Plant	—	Stage II Expansion.
(viii)	Kudremukh Iron Ore Co., Ltd.	—	pellet Plant.
(ix)	NMDC	—	Bailadilla — 11 C
		—	Bailadilla — 5

(d) and (e). It is correct that increase in capital costs of projects result in increase of capital related changes in the production cost. Government and SAIL are taking steps to ensure that the major reasons which delayed projects in the past do not recur in the future. Greater emphasis will be placed on detailed and accurate project preparation, formulation of an integrated project management team with full delegated powers, continuity of the head of the project team from conception to commissioning of the project, cutting down of time for tender appraisals, import clearances and release of foreign exchange. Stricter contracts will be entered into with imposition of high penalties for non-performance. It is expected that with these proposed measures, new projects to be taken up will not witness the same delays as are witnessed in some of the on-going projects.

Amendment to Urban Land Ceiling Act

4124. SHRI MOHANBHAI PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some State Governments have requested the Union Government to amend the Urban Land Ceiling Act, and if so, the details of suggestions made by the State Governments;

(b) what steps are being taken by Union Government in this direction; and

(c) when the amendments to the Act are likely to be introduced in Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir. However, it will not be in the public interest to disclose the details at this stage.

(b) and (c). Certain proposals for amending the Act are under the consideration of Government.

Exploitation of Marine Resources

4125. SHRI DIGVIJAY SINH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to deploy more research ships and increase aerial survey of Ocean wealth to meet the target of optimum harvest of marine wealth; if so, the details thereof;

(b) whether the Indian fishermen have little knowledge of spawning areas and migratory routes of commercially exploited fish; and

(c) the number in which Government plan to rectify this shortcoming, to take advantage of the tremendous potential in the field ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The Fishery survey of India, Bombay have been undertaking systematic survey of the fishery resources of the Indian Exclusive Economic Zone (EEZ) deploying 18 survey vessels. The possibility of increasing the fleet strength is being explored. The Central Marine Fisheries Research Instt., Cochin also has 2 research vessels engaged in marine fishery research work. The Fishery Survey of India Bombay, in collaboration with Space Application Centre, Ahmedabad and Central Marine Fisheries Research Institute have been undertaking remote sensing of fishery wealth from 1981.

(b) The Indian fishermen have considerable traditional knowledge on spawning areas, migratory paths and pattern of exploited fish. This is being supplemented by extension work by research, survey and training institutes.

(c) The steps taken are :

(i) Employment of foreign technicians for limited periods to provide training to skippers and master-fishermen required for operating sophisticated imported fishing vessels;

(ii) Stepping up of extension activity by Research, Survey and Training Institutes;

(iii) Publication of Survey findings through regional languages in simple language;

(iv) Qualitative improvement in training of primary fishermen and fishery operatives.

Setting up of T. V. Relay Centres in Assam

4126. **SHRI BHADRESHWAR TANTI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to set up a T. V. Centre near Kaziranga National Park and at Golaghat town in Assam; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) No, Sir.

(b) Does not arise.

Setting up of T. V. Relay Centre at Osmanabad

4127. **SHRI ARVIND TULSHIRAM KAMBLE :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the time by which work is likely to start for the setting up of a T. V. relay centre at Osmanabad in Maharashtra and when it will be completed;

(b) whether there is any proposal to set up high power transmission towers in Marathwada region; and

(c) if so, when and where such towers are likely to be installed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) The VII Plan of Doordarshan provides,